

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 31st May, 2022

HC.XI-06/2022/110/RC: In exercise of the powers conferred under Article 225 of the Constitution of India, Part X Rule 122 of the Code of Civil Procedure, 1908 (5 of 1908) and Article 6 of the Assam High Court Order, 1948, the Gauhati High Court has been pleased to amend the Civil Procedure Mediation (Gauhati High Court) Rules, 2007 in the following manner, with immediate effect:

1. Amendment of Rule 4:

The following shall be added as **Rule 4. (a) (iv)** after Rule 4. (a) (iii):

"(iv) The Judicial Officers of all the 4 (four) States i.e. Assam, Nagaland, Mizoram & Arunachal Pradesh will be eligible for enlistment as Mediator."

The following shall be substituted in Rule (b):

"(b) Legal Practitioners with at least 10 years standing at the Bar at the level of the Supreme Court/High Court or the District Courts or Courts of equivalent status, for the State of Assam, Nagaland, Mizoram and Arunachal Pradesh."

By order,
Sd/-

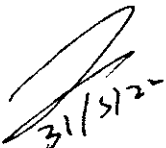
Gautam Baruah

REGISTRAR GENERAL

Memo No. HC.XI-06/2022/111-127/RC dated 31.05.2022

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R cum Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.


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4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Registrar (Vigilance/Admn./Judicial/Estt.) Gauhati High Court, Guwahati.
7. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
9. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
10. The Director, Judicial Academy, Assam.
11. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
12. The Librarian-Cum-Research Officer, Gauhati High Court, Guwahati.
13. The Asstt. Registrar, _____, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr/Mrs. Justice _____ Gauhati High Court, Guwahati.
- ✓ 15. The Project Manager/Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
16. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


31/5/22
REGISTRAR GENERAL